NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 06.08.2021 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

<u>10:30 AM</u>

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Hearing

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|---|--|---------------------------|--|
| 1. | Comp. App. (AT) (Ins) No. 398 of 2021 Part Heard | Sundaresh Bhat Liquidator of ABG Shipyard Ltd. Vs. | Khusboo Shah Rajani | Sumant Batra Niharika Sharma |
| 2. | Comp. App. (AT) (Ins) No. 138 of 2021 Part Heard | Pandurang Ramchandra Shinde Vs. Vijendra Kumar Jain | Piyush Sanghi | Udita Singh Vijendra Kumar Jain-RP Aditya Dewan |

For Admission (Fresh Cases)

| ſ | 3. | Comp. App. (AT) | Unicon Buildtech | Renuka Iyer | |
|---|----|------------------|-------------------------|-------------|--|
| | | (Ins) No. 517 of | Vs. | • | |
| | | 2021 | Aishwarya Mohan Gahrana | | |
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For Admission (After Notice)

| 4. | Comp. App. (AT) (Ins) No. 31 of 2021 | Deepak Thukral Resolution Professional of Lakshmi Precision Screws Ltd. Vs. Rajesh Kumar Jain & Anr. | Pooja Mahajan | Shekhar Raj Sharma Dhruv Dewan Chandni Ghatak Divya Sharma-R1 & R2 | |
|----|--|--|----------------|---|--|
| 5. | Comp. App. (AT) (Ins) No. 60 of 2021 | Amit Arora Vs. Tourism Finance Corporation of India & Anr. | Eshna Kumar | Nitin Dahiya-R1 Ishaan Duggal Abhirup Dasgupta- R2 | |
| 6. | Comp. App. (AT) (Ins) No. 156 of 2021 | Starlog Enterprises Ltd. Vs. Avil Menezes IRP for AMW Motors Ltd. | Pai Amit | Bishwajit Dubey Srideepa Bhattacharyya Prafful Goyal | |
| 7. | Comp. App. (AT) (Ins) No. 215 of 2021 & I.A. No. 1507 of 2021 | Ravindra G. Sapkal Vs. Samata Nagari Sahkari Patsantha Maryadit | Devesh Agrawal | Abhinav Goyal Tushar Bhardwaj Raghunath Seeta Swamy Sneha Phene Shariq Nisar | |

| 8. | Comp. App. (AT) (Ins) No. 428 of 2021 | Intec Capital Ltd. Vs. Eastern Embroidery Collections Pvt. Ltd. | Sagar Bansal | |
|----|---|--|-----------------|--------------|
| 9. | Comp. App. (AT) No. 253 of 2019 | Sigmalon Equipment Pvt. Ltd.& Ors. Vs. Vinod Kumar | Saswat Pattnaik | Sunil Sharma |

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By order of Hon'ble Officiating Chairperson -sd/-Registrar

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